

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1251
TO BE ANSWERED ON FEBRUARY 09, 2023
FUNDS UNDER PMAY-U**

NO. 1251. DR. SUKANTA MAJUMDAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds released to West Bengal under the Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 2019, year-wise;**
- (b) the details of projects proposals received, approved and executed under the PMAY-U since 2019 in the said State, district-wise; and**
- (c) the details of beneficiaries under the PMAY-U in the districts of South Dinajpur and North Dinajpur since 2019, year-wise, including the complaints received regarding corruption in allotment of houses under PMAY-U?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. Under PMAY-U, as on 31.03.2022, against the validated demand of 112.24 lakh houses, 122.69 lakh houses were sanctioned, out of which more than 107.55 lakh houses have been grounded and 68.02 lakh have been completed/delivered to the beneficiaries. Since 2019, for the State of West Bengal ₹ 931.36 Cr. in FY 2019-20; ₹ 1,606.02 Cr. in FY 2020-21; ₹ 431.24 Cr. in FY 2021-22

and ₹ 1,034.72 Cr. in FY 2022-23 (till 23.01.2023) were released for construction of houses sanctioned in the state. The district wise details of houses sanctioned, grounded and completed/delivered to West Bengal is at Annexure-I.

(c): Any instance of irregularity/complaint/representation regarding PMAY-U including those of ineligible applicants during the entire course of implementation are addressed through suitable grievance redressal system available at both State/UT and City level as per existing rules and regulations. Moreover, a Centralised Public Grievance Redress and Monitoring System (CPGRAMS) is also available to the citizens to lodge their grievances to the public authorities on any subject related to service delivery including PMAY-U for redressal. Further, MoHUA has also developed a Public Grievances Redress and Monitoring System for registering any form of complaints regarding implementation of PMAY-U and its speedy disposal. The years-wise details of beneficiaries, since 2019, under the PMAY-U in the districts of South Dinajpur and North Dinajpur is at Annexure-II.

District wise details of houses sanctioned, grounded for construction and completed along with beneficiaries and no of projects sanctioned in the State of West Bengal under PMAY-U

S.No.	Name of District	No of Projects	Houses Sanctioned since 2019	Houses Sanctioned since inception	Grounded	Completed
1	Alipurduar	5	1,824	5,126	4,099	1,923
2	Bankura	16	6,060	11,745	8,360	6,231
3	Birbhum	34	23,724	39,954	31,706	16,346
4	Cooch Behar	34	6,948	15,117	11,769	5,629
5	Dakshin Dinajpur	14	5,858	11,382	8,730	3,384
6	Darjeeling	16	10,361	16,345	13,212	5,411
7	Hooghly	75	31,633	57,610	43,409	26,027
8	Howrah	9	24,735	36,776	29,421	24,267
9	Jalpaiguri	16	8,874	23,694	18,971	8,160
10	Jhargram	4	882	3,236	2,559	1,806
11	Kalimpong	4	2,281	2,869	2,083	807
12	Kolkata	15	24,042	30,826	27,322	24,878
13	Maldah	10	5,818	10,796	9,402	5,373
14	Murshidabad	45	34,565	61,376	52,486	19,996
15	Nadia	53	22,216	47,390	38,979	26,834
16	North 24 Parganas	144	72,838	1,41,941	1,15,523	63,108
17	Paschim Bardhaman	8	16,936	25,873	13,986	8,664
18	Paschim Medinipur	33	13,824	30,808	25,441	16,039
19	Purba Bardhaman	25	12,463	20,257	13,438	8,224
20	Purba Medinipur	23	13,192	26,971	18,077	11,426
21	Puruliya	17	6,745	13,285	11,223	4,975
22	South 24 Parganas	35	18,698	31,722	22,486	12,412
23	Uttar Dinajpur	21	13,881	26,047	19,743	7,338
Total		656	3,78,398	6,91,146	5,42,425	3,09,258

Year wise details for number of Beneficiary sanctioned since 2019 in South Dinajpur & North Dinajpur in the State of West Bengal under PMAY-U

FY	South Dinajpur	North Dinajpur
2019-20	540	3,892
2020-21	1,876	3,106
2021-22	3,379	6,824
2022-23	40	46
Total	5,835	13,868